

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2889
TO BE ANSWERED ON 10.03.2026**

UPLIFTMENT OF TRANSGENDER COMMUNITY

†2889. **SHRI RAJESH RANJAN:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any enumeration of transgender persons has been conducted in the country;
- (b) if so, the population thereof, State-wise;
- (c) whether the Government is implementing any scheme to provide benefits such as health and other facilities, including social and economic upliftment, to the said community;
- (d) if so, the details thereof; and
- (e) if not, the reasons for the indifference of the Government towards the transgender community?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) & (b): No, Sir, However, as per data from census 2011, the total population indicated under the 'others' category is 4.87 lakh. The category of 'others' would not only include 'transgenders' but also any other person who desires to record his/her sex under the category of 'others'. State-wise data of 'others' as per Census 2011 is at **Annexure-I**.

(c) & (d): Yes, Sir, a scheme, Support for Marginalized Individual for Livelihood and Enterprise (SMILE) with sub-component "Central sector scheme for comprehensive rehabilitation for welfare of transgender persons" is being implemented to provide benefits for social and economic upliftment of Transgender Persons. The details of the same are at **Annexure-II**.

(e): Does not arise in view of (c) and (d) above.

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 2889 FOR REPLY ON 10.03.2026 REGARDING UPLIFTMENT OF TRANSGENDER COMMUNITY ASKED BY SHRI RAJESH RANJAN.

State-wise data of 'others' as per Census 2011 is as under:

S.No.	State/Union Territory	Total population of 'other'
1	Andaman & Nicobar Islands	47
2	Andhra Pradesh	43769
3	Arunachal Pradesh	495
4	Assam	11374
5	Bihar	40827
6	Chandigarh	142
7	Chhattisgarh	6591
8	Dadra & Nagar Haveli	43
9	Daman & Diu	59
10	Goa	398
11	Gujarat	11544
12	Haryana	8422
13	Himachal Pradesh	2051
14	Jammu & Kashmir	4137
15	Jharkhand	13463
16	Karnataka	20266
17	Kerala	3902
18	Lakshadweep	2
19	Madhya Pradesh	29597
20	Maharashtra	40891
21	Manipur	1343
22	Meghalaya	627
23	Mizoram	166
24	Nagaland	398
25	NCT of Delhi	4213
26	Odisha	20332
27	Puducherry	252
28	Punjab	10243
29	Rajasthan	16517
30	Sikkim	126
31	Tamil Nadu	22364
32	Tripura	833
33	Uttar Pradesh	137465
34	Uttarakhand	4555
35	West Bengal	30349

ANNEXURE REFERRED TO IN REPLY TO PART (C) AND (D) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 2889 FOR REPLY ON 10.03.2026 REGARDING UPLIFTMENT OF TRANSGENDER COMMUNITY ASKED BY SHRI RAJESH RANJAN.

Details of the scheme, Support for Marginalized Individual for Livelihood and Enterprise (SMILE) with sub-component “Central sector scheme for comprehensive rehabilitation for welfare of transgender persons” are as under:

- i. A scheme, Support for Marginalized Individual for Livelihood and Enterprise (SMILE) with sub-component “Central sector scheme for comprehensive rehabilitation for welfare of transgender persons” is being implemented. This scheme has various components for welfare of transgender persons namely Skill Development and Livelihood, Composite Medical Health, Safe shelters in the form of Garima Grehs, National Portal for Transgender persons through which Transgender certificates are issued, Provision of Transgender Protection Cell and other welfare measures.
- ii. MoU with National Health Authority (NHA) for convergence with Ayushman Bharat scheme of NHA has been done for providing health facilities under PMJAY scheme to Transgender persons. As on 15.02.2026, 147 AB PMJAY TG card has been issued.
- iii. Department has set up 23 Garima Grehs, shelter homes for destitute transgender persons in 17 States/UTs namely Andhra Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Gujarat, Jharkhand, Karnataka, Madhya Pradesh (2), Maharashtra (3), Manipur, Odisha, Puducherry, Punjab, Tamil Nadu, Uttar Pradesh (3) and West Bengal (2).
- iv. National Portal for Transgender Persons has been launched to issue Transgender certificates and ID cards to eligible Transgender persons. This is an end to end online process where the applicant can apply for the TG certificate and also download the certificate after issue without any requirement to go to any office of issue. As of now, 32,266 certificates have been issued.
- v. So far, 20 Transgender Protection Cells are setup by States/UTs of Andaman & Nicobar, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Jammu and Kashmir, Manipur, Maharashtra, Mizoram, Odisha, Punjab, Rajasthan, Sikkim, Telangana, Uttarakhand, Uttar Pradesh and West Bengal.
- vi. As of now 27 Transgender Welfare Boards (TWB) have been setup by States/UTs of Andaman & Nicobar, Andhra Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Goa, Gujarat, Haryana, Jammu and Kashmir, Jharkhand, Kerala, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Pondicherry, Punjab, Rajasthan, Tamil Nadu, Telangana, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.

- vii. Department has issued "Equal Opportunities Policy for Transgender Persons" to ensure that the Transgender community has equal access to employment opportunities etc.
- viii. Skill development training to transgender persons has been provided through various Sectoral Skill Councils etc. and as of now training has been provided to 725 members till now.
- ix. The 15 days Entrepreneurship Development Programme has been allotted to National Institute of Entrepreneurship and Small Business Development (NIESBUD) to train transgender persons, and till date, 125 transgender persons have been trained.
- x. This Department in collaboration with National Cooperative Development Corporation has organized one day awareness camp on cooperatives for transgender persons at Laxmanrao Inamder National Academy for Cooperative Research and Development (LINAC) in which 100 transgender persons participated.
- xi. Department through its autonomous body National Institute of Social Defence (NISD) conducts regular awareness generation and sensitization sessions for Transgender Persons and other stakeholders.
